

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Hon'ble the Chief Justice's Secretariat)

ORDER

No. 581 of 2023/PSY

Dated: 09-05-2023

Sanction is hereby accorded to the promotion of the following Head Assistants to the posts of Section Officer in the Pay Level-7 (44900-142400), Senior Assistants to the posts of Head Assistant in the Pay Level-6B (35600-112800) and Junior Assistants to posts Senior Assistants in the Pay Level-5 (29200-92300), in the Subordinate Courts of Jammu Division, from the date of issuance of this order:-

Promotion to the post of Section Officer

S.No.	Name of the official	Present place of posting
1.	Shri Mohd. Rafiq Malik	Head Assistant (Nazir) in the Court of Munsiff / JMIC, Gandoh.
2.	Shri Mohd Shabir	Head Assistant (Head Record Keeper) in the Court of Pr. District & Sessions Judge, Poonch.

Promotion to the post of Head Assistant

S.No.	Name of the official	Present place of posting
1.	Shri Harnam Singh	Senior Assistant (Nazir) in the Court of Additional Special Mobile Magistrate, Kishtwar.
2.	Ms. Reeta Devi	Senior Assistant (Reader) in the Court of Additional Munsiff, Samba
3.	Shri Sat Paul-IV,	Senior Assistant (Nazir/Civil Clerk) in the Court of Special Judge (Family Court), Jammu.
4.	Shri Gurmeh Chander	Senior Assistant (Nazir) in the Court of District Mobile Magistrate (Traffic) Kathua
5.	Shri Ulfat Hussain	Senior Assistant (Reader) in the Court of Munsiff/JMIC, Kalakote.

Note:-

The promotions of Shri Gurmeh Chander and Shri Ulfat Hussain, Senior Assistants to the post of Head Assistants shall be subject to the outcome of Regular Enquiry pending against Shri Mohd Ashraf and outcome of Criminal Case pending against Shri Nek Mohd. In case of exoneration of the officials of the Charges Leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

Promotion to the post of Senior Assistant

S.No.	Name of the official	Present place of posting
1.	Shri Mohd Arshad Butt	Junior Assistant (criminal Clerk) in the Court of Special Mobile Magistrate, Udhampur
2.	Shri Shahid Hussain	Junior Assistant (Civil/Criminal Clerk) in the Court of Addl. Special Mobile Magistrate, Kishtwar.
3.	Shri Mohit Kumar	Junior Assistant (Judicial Clerk) in the office of Assistant Commissioner (Revenue), Kishtwar
4.	Ms. Sozia Banoo	Junior Assistant (Criminal Clerk) in the Court of Addl. Special Mobile Magistrate, Samba
5.	Ms. Qazima Aslam	Junior Assistant (Copyist) in the Court of District Mobile Magistrate (Traffic) Doda.
6.	Shri Yasir Qayoom	Junior Assistant (Civil Clerk) in the Court of Sub

		Judge, Batote.
7.	Shri Indiver Kotwal	Junior Assistant (Civil Clerk) in the Court of Special Excise Mobile Magistrate, Jammu
8.	Ms. Shazia Yousuf	Junior Assistant (Assistant Record Keeper) in the Court of Pr. District & Sessions Judge, Jammu.
9.	Ms. Farahana Banoo	Junior Assistant (Copyist) in the Court of Pr. District & Sessions Judge, Jammu.
10.	Ms. Rajni Sharma	Junior Assistant (Judicial Clerk) Cantonment Magistrate, Jammu.
11.	Ms. Meenakshi Padha	Junior Assistant (Copyist) in the Court of Special Judge, Anti-Corruption (CBI Cases), Jammu.
12.	Shri Nazakat Hussain Shah	Junior Assistant (Copyist) in the Court of Chief Judicial Magistrate, Poonch
13.	Ms. Bindya Mahajan	Junior Assistant (Copyist) in the Court of Addl. District & Sessions Judge, Jammu.
14.	Shri Yasir Butt	Junior Assistant (Copyist) in the Court of Sub Judge, Batote.
15.	Shri Mohd. Ahrar	Junior Assistant (Copyist) in the Court of Addl. Special Mobile Magistrate, Kishtwar.
16.	Shri Kalash Kumar	Junior Assistant (Judicial Clerk) in the office of Tehsildar, Ramban.
17.	Shri Mohd Irfan-I	Junior Assistant (Criminal Clerk)) in the Court of Addl. Special Mobile Magistrate, Ramban.
18.	Shri Mahesh Kumar	Junior Assistant (Judicial Clerk) in the office of District Magistrate, Ramban.
19.	Shri Mohd. Irfan-II	Junior Assistant (Judicial Clerk) in the office of Naib Tehsildar, Gandoh.
20.	Ms. Sumitra Devi	Junior Assistant (Copyist) in the Court of 3 rd Addl. District & Sessions Judge (TADA/ POTA), Jammu.
21.	Shri Jasbir Singh	Junior Assistant (Criminal Clerk)) in the Court of District Mobile Magistrate (Traffic), Kathua.
22.	Shri Yasir Abbas	Junior Assistant (Civil Clerk)) in the Court of 2 nd Addl. Munsiff, Jammu.
23.	Shri Rashid Arshad Mir	Junior Assistant (Copyist) in the Court Munsiff/JMIC, Gandoh.
24.	Shri Irshad Ahmad	Junior Assistant (Copyist) in the Court of Pr. District & Sessions Judge, Kishtwar.

The promotions of Shri Rashid Arshad Mir and Shri Arshad Ahmad, Junior Assistants to the post of Senior Assistants shall be subject to the settlement of dismissal notices issued against the delinquent official namely Shri Kuber Singh and Shri Wahid Iqbal Mughal. In case of exoneration of the officials of the Charges Leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

Note:-

Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.

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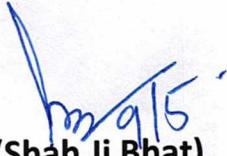
**Principal Secretary to,
Hon'ble the Chief Justice**

No.: 262-83/PSY-644 Dated: 09-05-2023

Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Srinagar
02. Registrar Vigilance High Court of J&K and Ladakh, Srinagar
03. Principal District & Sessions Judge, Jammu/Bhaderwah/Poonch/
Kishtwar/Samba/Rajouri/Udhampur/Ramban.

04. Special Judge, Anticorruption (CBI Cases), Jammu.
05. Addl. District & Sessions Judge, Jammu.
06. Special Judge (Family Court), Jammu
07. 3rd Addl. District & Sessions Judge (TADA/POTA) Jammu.
08. Cantonment Magistrate,
09. Special Excise, Mobile Magistrate, Jammu.
10. Sub Judge/CJM, Batote/Poonch
11. Special Mobile Magistrate, Udhampur.
12. Additional Mobile Magistrate, Kishtwar/Samba/Ramban.
13. Munsiff/JMIC, kalakote/Gandoh.
14. District Mobile Magistrate (Traffic) kathua/Doda.
15. Addl. Munsiff, Samba.
16. 2nd Addl. Munsiff, Jammu.
17. Distract Magistrate, Ramban
18. Tehsildar, Ramban
19. Naib Tehsildar, Ramban
..... for information & necessary action
20. Chief Librarian, High Court wing Srinagar/Jammu for keeping record.
21. In charge NIC, High Court wing, Jammu for uploading the aforesaid order on the High Court website.
22. Order file.


(Shah Ji Bhat)
Assistant Registrar,